

data will be considerable and not commensurate with the results, it is regretted that the Question cannot be answered in the present form. Information about specific Bodies and Associations or specific types of Bodies or Associations can be made available, if desired.

(d) Scindia Devasthanam Trust

(e) The allegations of tax evasion were found to be baseless upon enquiry

International Monetary Crisis

1373. SHRI TRIDIB CHAUDHURI :
SHRI RAJA KULKARNI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the statement of the President of the Federation of Indian Chambers of Commerce and Industry made in Bombay on may 11, 1971 urging the Union Government to evolve a strategy in collaboration with other developing nations in order to ensure that developed countries do not resort to non-monetary measures as a result of international monetary crisis ;

(b) whether Government have assessed the effects of this crisis and ensured that our export trade with the developed countries and our foreign exchange earnings from exports and foreign aid are not affected ; and

(c) whether any discussions on the effects of International currency crisis on India's exports and imports have been initiated by our Government with U. S. A. and other aid-giving countries and with IMF and World Bank authorities ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Yes, Sir.

(b) Recent international monetary developments are not likely to affect adversely either our export earnings or the overall trade balance. However, an orderly and stable international monetary system is a necessary prerequisite for avoiding longer term uncertainties as regards aid flows and the development of world trade.

(c) Does not arise.

Steps taken for Widening and Strengthening of National Highway No. 34

1374. SHRI TRIDIB CHAUDHURI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the work of widening and strengthening of National Highway No 34 Calcutta-Siliguri for which a total sum of Rs 2 80 crores was sanctioned has been completed and if not, whether it is expected to be completed before the monsoon rains set in, and

(b) the steps Government propose to take to prevent traffic jams and bottlenecks developing on this highway during the monsoons ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Actually National Highway No 34 starts from Calcutta and ends at Dhalkola. The various works covered in the sanctions totalling Rs. 2.80 crores are not expected to be completed before the next monsoon

(b) Immediate restoration work as and when considered necessary would be taken upto ensure due maintenance of traffic.

बिक्री कर को उत्पादन शुल्क में बदलना

1375 श्री जगन्नाथ राव जोशी :
श्री अदल बिहारो बाजपेयी

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ राज्यों और सच राज्य क्षेत्रों ने यह सुझाव दिया है कि बिक्री कर को उत्पादन शुल्क में बदला जाना चाहिये ,

(ख) यदि हां, तो उन राज्यों और सच राज्य क्षेत्रों के क्या नाम हैं , और

(ग) इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ?

वित्त मन्त्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) से (ग). पाचवें वित्त